

ITEM NO.37

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

IA 31647/2023, 31650/2023, in Petition(s) for Special Leave to
Appeal (C) No(s). 3943/2023

INDIAN OVERSEAS BANK & ORS.

Petitioner(s)

VERSUS

MUNNA LAL BAHELIA (DEAD) THROUGH LRS.

Respondent(s)

(No.31650/2023-EXEMPTION FROM FILING O.T. IA No.31647/2023-
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 31650/2023 - EXEMPTION FROM FILING O.T.

IA No. 31647/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 06-11-2023 These matters were called on for hearing today.

For Petitioner(s)

Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.
Mr. Dhruv, Adv.

For Respondent(s)

Mr. Aviral Saxena, AOR
Mr. Piyush Thanvi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 (i-iv) is granted four weeks' time, as last
opportunity, for filing counter affidavit.

At the end of the period aforesaid, whether counter
affidavit is filed or not, Registry to process the matter for
listing before the Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar